

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1801  
TO BE ANSWERED ON 02.03.2020**

**SOCIAL SECURITY SCHEMES**

**1801. SHRI MAGUNTA SREENIVASULU REDDY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is considering seriously to increase the coverage of social security in the country and if so, the details thereof;**
- (b) whether the Government has taken any steps in this regard so far and if so, the details thereof and if not, the reasons therefor;**
- (c) whether the unorganised workers in Andhra Pradesh have access to social securities like provident funds, family pensions, gratuity, workmen's compensation, if so, the details thereof; and**
- (d) if not, the steps taken by the Government to provide it in Andhra Pradesh and the total number of unorganised workers having linked to at least one of the social security schemes in the country, State-wise?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): In order to provide social security benefits to the workers in the unorganised sector the Government has enacted the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Further, the Act also stipulates that the State**

**Contd..2/-**

**Government may formulate and notify, from time to time, suitable welfare schemes for unorganised workers, including schemes relating to (a) provident fund, (b) employment injury benefit, (c) housing, (d) educational schemes for children, (e) skill upgradation of workers, (f) funeral assistance; and (g) old age homes.**

**Life and disability cover is provided by the Central Government, through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganised workers depending upon their eligibility. Government of India and State Governments pay the annual premium in equal share. The health and maternity benefits are addressed through Ayushman Bharat scheme.**

**For old age protection in the form of monthly pension, Ministry of Labour & Employment in 2019 has launched Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Yojana which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of Rs. 3000/- on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS(Govt. funded) can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The total number of beneficiaries enrolled under PM-SYM, state-wise, details is indicated at Annexure.**

**Presently, 2.51 crore unorganized workers are enrolled and covered under various Social Security Schemes in the State of Andhra Pradesh.**

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ANNEXURE A REFERED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 1801 FOR 02.03.2020 BY SHRI MAGUNTA SREENIVASULU REDDY ON SOCIAL SECURITY SCHEMES.

Sno	STATE	Enrollments	Bulk enrolements
1	ANDAMAN & NICOBAR ISLANDS	1786	
2	ANDHRA PRADESH	106171	
3	ARUNACHAL PRADESH	2356	
4	ASSAM	17104	
5	BIHAR	178283	
6	CHANDIGARH	3819	
7	CHHATTISGARH	196828	832
8	DADRA AND NAGAR HAVELI	720	
9	DAMAN AND DIU	752	
10	DELHI	7446	
11	GOA	934	
12	GUJARAT	366547	
13	HARYANA	700535	92157
14	HIMACHAL PRADESH	39649	
15	JAMMU AND KASHMIR	65560	
16	JHARKHAND	127166	
17	KARNATAKA	87719	
18	KERALA	9371	
19	LAKSHADWEEP	21	
20	MADHYA PRADESH	118861	
21	MAHARASHTRA	580411	10154
22	MANIPUR	3611	
23	MEGHALAYA	2057	
24	MIZORAM	555	
25	NAGALAND	2689	
26	ODISHA	155222	
27	PUDUCHERRY	1166	
28	PUNJAB	31544	
29	RAJASTHAN	98965	179305
30	SIKKIM	103	
31	TAMIL NADU	54771	
32	TELANGANA	30227	
33	TRIPURA	22565	
34	UTTAR PRADESH	590254	224155
35	UTTARAKHAND	32879	
36	WEST BENGAL	61189	
<b>Total :</b>		<b>3699836</b>	<b>506603</b>